

MR. SPEAKER : Please take care of *Production* them.

SHRI VASANT SATHE : Where people like Vyasji and Dagaji live ..

SHRI MAHENDRA SINGH : The hon. Speaker also belongs to that State.

SHRI VASANT SATHE : The hon. Speaker has been imported.

Mr, Speaker, Sir, I had stated at the very outset that these projects were not State-wise, these were region-wise and northern region was being awarded two projects of 600 MW and 430 MW which bring the total to 1030 MW. Rajasthan too is going to be benefited from these projects. Therefore, such points that why their State was awarded 430 MW project and why not one with a higher capacity should not be raised. The western region has been awarded only one with a capacity of 600 MW, whereas they have been awarded a project with a capacity of 1000 M.W. They should remain content, all regions will be treated equally.

[English]

#### Production of Khadi and Village Industries

\*934. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of INDUSTRY be pleased to state :

(a) the value of the output of Khadi and Village Industries during 1985-86 ;

(b) the production target set during the said period ;

(c) the number of persons provided employment under the Khadi and Village Industries scheme ; and

(d) the particulars of annual production and number of persons employed in the Khadi and Village Industries in Kerala ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) to (d). A statement is given below.

#### STATEMENT

(a) to (c) The Targets and Achievement (provisional) of Production and number of persons employed under Khadi and Village Industries during 1985-86 are as follows :-

	Target (1985-86)	Achievement (Provisional)
(I) Khadi		
(a) Quantity (in Million Sq. Metres)	134.11	108.00
(b) Value (Rs. in crores)	217.12	182.00
(II) Village Industries		
Value (Rs. in crores)	925.00	910.00
Total	1142.12	1092.00

#### Employment

	Target (In Lakh Persons)	Achievement (Provisional) (In Lakh Persons)
(I) Khadi	16.00	14.00
(II) Village Industries	24.10	25.00
Total	14.10	39.00

(d) Details of Annual Production and Number of Persons employed in Khadi and Village Industries in Kerala during 1984-85

	Production (Rs. in Lakh)	Employment (Lakh Persons)
(i) Khadi	3.55	0.29
(ii) Village Industries	34.47	1.46
Total	38.02	1.75

SHRI MULLAPPALLY RAMACHANDRAN: Sir, may I know from the hon Minister as to what steps have been taken by the Government to see that the programmes of Khadi and Village Industries Commission are implemented in a most equitable manner in different States and Union Territories ? In this particular context, I

would like to know from the hon. Minister whether special consideration and allocation will be given to the State of Kerala to promote more Khadi and Village Industries since Kerala is one of the most industrially backward States in our country.

*(Interruptions)*

**THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM):** As far as KVI is concerned, we are distributing the funds equally to the States as per the needs of the States. The State Boards are implementing the programmes.

**SHRI MULLAPPALLY RAMACHANDRAN:** Handloom, Cashew-nut and coir are three most important traditional industries as far as Kerala is concerned. But unfortunately they are in doldrums and thousands of poor workers are rendered jobless and they are living in abject poverty. In this connection, may I know from the hon. Minister whether the Government have any specific programmes to promote more Khadi and Village Industries in the State of Kerala.

**SHRI M. ARUNACHALAM:** The hon. Member has mentioned some industries which are not within the purview of the Khadi and Village Industries Commission. The Khadi and Village industry Commission is implementing 22 village Industries in Kerala.

**SHRI MULLAPPALLY RAMACHANDRAN:** May I know as to whether there is any programme to revive the traditional industries like coir, coshew-nut?

**SHRI M. ARUNACHALAM:** As far as coir is concerned, the coir Board is taking care of it.

**PROF. MADHU DANDAVATE:** Is the hon. Minister aware of the fact that the Khadi and Village Industries Emporium in Bombay have repeatedly written to the Minister for Industries complaining that there is a considerable backlog and arrears rebate amount to be paid by the Central Government and is it a fact that only partly and partially the problem has been settled and at the Same time the Government has made the demand that all the problems can be amicably settled

if only the Khadi and Village Industries Emporium accepts one representative of the Khadi Commission on that organisation. If it is so, is it not a fact that this particular condition is unjustified because in the past such condition was not ever imposed and will they withdraw the condition and unconditionally clear the arrears that are already there?

**SHRI M. ARUNACHALAM:** We have received complaints about arrears. We have settled almost all few amounts have to be paid to the Association. That will be settled. We have asked our officers to go into it and settle the issue.

**PROF. MADHU DANDAVATE:** My specific question is have you insisted that there must be a representative of the Khadi Commission on their organisation? Will you withdraw this condition because such a humiliating condition was never made in the past. You can consult and reply.

**PROF. N.G. RANGA:** That is necessary.

**SHRI NARAYAN DATT TIWARI:** This particular matter has been brought to our notice, for the first time, by the hon. Member. We will certainly look into it immediately. If there is a pattern for such organisations throughout the country, Khadi Commission does have representative on the Board, then perhaps there should not be any objection.

If it is only particular to that organisation, then we can look into it.

**SHRI PRIYA RANJAN DAS MUNSI:** This particular programme of Khadi and Village Industries is to fulfil the objectives of Mahatma Gandhi. May I know from the Hon. Minister whether it is a fact that in a number of states there are bogus units, benami units and one family under different names getting the certification of KVIC thereby getting subsidy amount? When the investigation started in many places it was found that the units were not existing. I referred at least eight cases to the Chairman; nothing has been done so far as West Bengal is concerned. Will the Minister go into the matter and make necessary investigation? One man is using five different names to get five units. It is a

racket which is going on continuously. Will you enquire into it and take appropriate steps so that such things do not happen? There are a number of cases in Murshidabad where you will find that out of 30-40 units, only one or two exist and in one family there are 10-20 names and they are getting huge subsidy? Will you stop it?

SHRI M. ARUNACHALAM: I am very much thankful to the Hon. Member for bringing the anomaly to our notice. We will certainly take action against the culprits.

**Proposal for two Growth Centres for each District**

\*36. SHRIMATI MADHUREE SINGH†:  
SHRI LAKSHMAN MALLICK:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to provide two growth centres for each district in the country for faster economic development;

(b) if so, whether the cost of these centres will be borne by the Union Government;

(c) the details of the infrastructure with which these centres would be equipped; and

(d) the functions of the growth centres?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). A Statement is given below.

**STATEMENT**

(a) to (d). The Central Government have announced a scheme for Development of Infrastructure facilities in one or two indentified Growth Centres in 'No-Industry Districts'. Under this scheme Central Assistance would be given to the State Governments to the extent of 1/3rd of Infrastructure Development Cost subject to a ceiling of Rs. 2 Crores per 'No-Industry' District.

The items of infrastructure which would qualify for Central assistance are approach roads, industrial water supply, other social

infrastructure like housing, schools, hospitals dispensaries etc., effluent discharge systems, common utilities and facilities like power sub-stations, drainage, culverts, industrial housing, technical training facilities and such other facilities that are normally provided in growth centres by the State Governments, taking into consideration the actual needs of the area.

The functions of the Growth Centres would be to act as Catalyst for promoting industrial development of the 'No-Industry Districts'.

[Translation]

SHRIMATI MADHUREE SINGH: Mr. Speaker, Sir, though the reply given by the hon. Minister is quite encouraging, yet these facilities have been confined to the 'no industry districts' only. Majority of the districts in the country are not 'no industry districts' and as such these growth centres will be confined to limited parts of the country and a number of districts in the country which are on the threshold of 21 st century will continue to wait for these growth centres. Therefore, I would like to know whether in the near future all districts would be declared as 'no industry districts'?

Also, may I know the time by which Purnea district of Bihar, which is my constituency, will be declared as 'no industry district' and 'growth centres' would be set up there; and what would be the quantum of Central assistance in it?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): I have great regard for the views expressed by the hon. lady Member in connection with removing backwardness of her area, but the difficulty in this regard is that it would be beyond the facts and reality to declare all the districts as 'no industry district's simultaneously, because it would be impossible to declare such districts which already have a net work of industries as 'no industry districts. Of course, the districts which do not have a major industry, can certainly be declared as 'no industry districts'.

With regard to the hon. Member's anxiety about Purnea district, I shall certainly hold consultations with the State Govern